

Name of the Corporate Debtor: SUNSHINE HOUSING & INFRASTRUCTURE PRIVATE LIMITED Date of Commencement of Liquidation: 02-06-2025; List of Stakeholders as on Date: 14-01-2026; Name of IP: Mr. Gaurav Ashok Adukia; Process Number: 1; Last 5 digit of registration number: 11293

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				314595				NA
2	Liquidation costs incurred till date				3453647				NA
3	Secured financial creditors	1	2188900000	1	2188900000				<a href="#">Annexure 3</a>
4	Unsecured financial creditors	59	3277035173.85	58	2310990471.03			966044702.82	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	0		0					NA
6	Operational creditors (Employees)	26	11169655	26	11125175		44480		<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	80088472	2	80088472				<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	27	486845778.23	24	17516134		469329644.23		<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	1	344400000	1	191900000			152500000	<a href="#">Annexure 9</a>
Total		116	6388439079.08	112	4804288494.030001	0	469374124.23	1118544702.820002	